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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now Papers to be Laid on the Table of the House.

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): I beg to lay on the Table a copy of the Enemy Property (Amendment and Validation) Ordinance, 2016 (No.1 of 2016) (Hindi and English versions) promulgated by the President on 7th January, 2016 under article 123(2)(a) of the Constitution.

[Placed in Library, See No.LT 4094/16/16]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of my colleague, Shri Haribhai Parthibhai Chaudhary, I beg to lay on the Table:-

(1) A copy of the Proclamation (Hindi and English versions) dated 26th January, 2016 issued by the President under clause (1) of article 356 of the Constitution in relation to the State of Arunachal Pradesh published in Notification No. G.S.R. 105 (E) in Gazette of India dated the 26th January, 2016 under article 356 (3) of the Constitution.

(2) A copy of the Order (Hindi and English versions) dated 26th January, 2016 made by the President in pursuance of sub-clause (i) of clause (c) of the above Proclamation published in Notification No. G.S.R. 106 (E) in Gazette of India dated the 26th January, 2016.

[Placed in Library, See No.LT 4095/16/16]

(3) A copy each of the Reports (Hindi and English versions) of the Governor of Arunachal Pradesh dated the 15th January, 2016 and 18th January, 2016 to the President.

[Placed in Library, See No.LT 4096/16/16]

(4) A copy of the Proclamation (Hindi and English versions) dated the 19th February, 2016 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier proclamation issued by him on 26th January, 2016 in relation to the State of Arunachal Pradesh published in Notification No. G.S.R. 185 (E) in Gazette of India dated the 19th February, 2016 under article 356 (3) of the Constitution.

[Placed in Library, See No.LT 4097/16/16]

(5) A copy of the Report (Hindi and English versions) of the Governor of Arunachal Pradesh dated the 16th February, 2016 to the President.

[Placed in Library, See No.LT 4098/16/16]

HON. SPEAKER: The House stands adjourned to meet tomorrow the 24th February, 2016 at 11 a.m.

12.58 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, February 24, 2016/ Phalguna 5, 1937 (Saka).

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* L. 4093/16/16.

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